

**SALARY, ALLOWANCES AND
 PENSION OF MEMBERS OF PARLIA-
 MENT (AMENDMENT) BILL, 1985**

[English]

THE MINISTER OF PARLIAMEN-
 TARY AFFAIRS AND TOURISM (SHRI
 H.K.L. BHAGAT) : I beg to move for
 leave to introduce a Bill further to amend
 the Salary, Allowances and Pension of
 Members of Parliament Act, 1954.

MR. DEPUTY-SPEAKER : The
 question is :

"That leave be granted to introduce a
 Bill further to amend the Salary, Allo-
 wances and Pension of Members of
 Parliament Act, 1954."

The motion was adopted.

SHRI H.K.L. BHAGAT : Sir, I in-
 troduce the Bill.

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**SALARIES AND ALLOWANCES OF
 MINISTERS (AMENDMENT) BILL,
 1985**

[English]

THE MINISTER OF HOME AFF-
 AIRS (SHRI S.B. CHAVAN) : I
 beg to move for leave to introduce a Bill
 further to amend the Salaries and Allo-
 wances of Ministers Act, 1952.

MR. DEPUTY-SPEAKER : The
 question is :

"That leave be granted to introduce
 a Bill further to amend the Salaries
 and Allowances of Ministers Act,
 1952."

The motion was adopted.

SHRI S.B. CHAVAN : I introduce
 the Bill.

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**PRESIDENT'S PENSION (AMEND-
 MENT) BILL, 1985**

[English]

THE MINISTER OF HOME AFF-
 AIRS (SHRI S.B. CHAVAN) : I beg to

move for leave to introduce a Bill to
 amend the President's Pension Act, 1951.

MR. DEPUTY-SPEAKER : The
 question is :

"That leave be granted to introduce a
 Bill to amend the President's
 Pension Act, 1951.

The motion was adopted.

SHRI S.B. CHAVAN : I introduce
 the Bill.

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**SALARIES AND ALLOWANCES OF
 OFFICERS OF PARLIAMENT (AMEND-
 MENT) BILL, 1985**

[English]

THE MINISTER OF PARLIMEN-
 TARY AFFAIRS AND TOURISM (SHRI
 H.K.L. BHAGAT) : I beg to move
 for leave to introduce a Bill further to
 amend the Salaries and Allowances of
 Officers of Parliament Act, 1953.

MR. DEPUTY-SPEAKER : The
 question is :

"That leave be granted to intro-
 duce a Bill further to amend the
 Salaries and Allowances of
 Officers of Parliament Act, 1953.

The motion was adopted.

SHRI H.K.L. BHAGAT : I introduce
 the Bill.

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**SALARY AND ALLOWANCES OF
 LEADERS OF OPPOSITION IN PARLI-
 AMENT (AMENDMENT) BILL, 1985**

[English]

THE MINISTER OF PARLIAMEN-
 TARY AFFAIRS AND TOURISM
 (SHRI H.K.L. BHAGAT) : I beg to move
 for leave to introduces a Bill further to
 amend the salary and Allowance of Leaders
 of opposition in Parliament Act, 1977.